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CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI

CONTEMPT PETITION NO.56 of 2001
in
ORIGINAL APPLICATION NO.346/00
Dated this the 28th day of August, 2001

Coram: Hon'ble Mr. Justice Birendra Dikshit - Vice Chairman
Hon'ble Mr. B.N. Bahadur - Member (A)

Smt. N.G. Shaikh,
working as Lab. Superintendent
Grade-II,
Jagjivan Ram Hospital,
Western Railway, Mumbai Central,
Mumbai - 400 008.
By Advocate Shri G.S. Walia - Petitioner/Applicant

Versus

Shri V.D. Gupta,
General Manager
Western Railway,
Headquarter Office, Churchgate,
Mumbai.

By Advocate Shri V.S. Masurkar - Contemnor/Respondent

ORDER (Oral)

Per: Hon'ble Mr. Justice Birendra Dikshit - Vice Chairman -

Shri G.S. Walia appearing for applicant and Shri V.S. Masurkar appearing for respondents jointly states that operation of the order of this Tribunal dated 28.2.2001 in O.A. 346/00 (Mrs. N.G. Shaikh Vs. Union of India & others) has been stayed by the High Court of Judicature at Bombay. As the operation of the order, the wilful disobedience of which is alleged, stands stayed by the Hon'ble High Court, we would not like to proceed with the matter any further. The notice to respondent is dropped and CP is dismissed. There shall be no order as to costs.

B. Bahadur
(B.N. Bahadur)
Member (A)

B. Dikshit
(Birendra Dikshit)
Vice Chairman

dt- 28/8/01
order/Judgement despatched
to Applicant/Respondent (s)
on 3/9/01

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